

Championship bronze medalist, Renu Gora, serving tea and cleaning dishes for visiting officials and media persons at NIS Patiala is disturbing. She is not the only one; another upcoming female boxer was also reported to have served as a maid and waiter in a major newspaper last week.

More than a case of gender bias against female boxers, this is also a sorry tale of how female sportspersons fail to find any encouragement from the authorities. These women have joined NIS for becoming a coach because they cannot make their ends meet through a regular and dignified employment. If we, as a nation, fail to provide a dignified living to even our illustrious female sportspersons, it paints an unfortunate picture of the future of female sportspersons in India. The incident at NIS should be earnestly probed and action should be taken so that no such case ever happens again.

#### **Demand to declare Bihar a drought hit State**

SHRI TARIQ ANWAR (Maharashtra): Sir, the people of Bihar are facing floods on the one side and drought on the other side every year. The entire Bihar State is reeling under drought-like situation in the absence of rain this year. Possibility of famine-like situation was high in the State, as ponds and canals were dry and the farmers had to face a tough time for irrigation. The sowing of seeds is not still done. It will result in acute shortage of food in the State. Official sources had reported that water had not been released from Vansagar and Rihind dams on Sone river, following which the canals linked with it were devoid of water. Only 11.02 mm of rain was recorded in June and the State experienced just 53.5 mm rainfall as against the normal level of 357.25 mm in July. Due to this, crop of Kharief has already lost and there is every chance that in this condition Rabi is also going to be affected.

In view of the above facts, there is an urgent need to send a Central Team to Bihar for assessing the situation. Collection of all types of loans related to agriculture should be cancelled with immediate effect to give relief to the farmers of the State. The Union Government should issue special directives to the Government of Bihar as the State Government is not taking it seriously and no initiative has been taken by the State Government up till now.

I will urge the Government to declare Bihar as a drought-hit State.

#### **Demand to take suitable steps to check the Illegal mining being carried out in Orissa**

SHRI RAMA CHANDRA KHUNTIA (Orissa): Sir, I want to draw the attention of this House and the Government to the illegal mining which has become an easy source of income in our country. This is regarding Manganese mining in Joda area which has been going on for the last many years without any approval from the Central Government or clearance from the Forest Department. It is said that the Orissa State Government has agreed only to give lease to one company. But this company had declared itself closed from 1999; and there is also a case pending in the court. This company, without getting any lease has illegally given the power

of attorney to one person to carry on mining operations. Since 1999, the mining operations have been going on and all the authorities concerned have just been silent spectators.

A group of legislators of the Orissa Legislative Assembly visited the area and they have taken photographs of mining operations. In Sukinda, Dateri, Badbil, and Joda, many such mining operations have been going on illegally. The ore which has already been sold from various mines including the Joda Manganese mines would be more than Rs. 4000 crores. The Central Government, in consultation with the State Government, should take steps to stop the illegal mining and the CBI may be engaged to find out the real culprits.

MR. DEPUTY CHAIRMAN: Is there anybody who has a Special Mention left? No. Now, the House is adjourned to meet tomorrow at 11 AM.

The House then adjourned at ten minutes past seven of the clock till eleven of the clock on Wednesday, the 22nd July 2009.